

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During May-2025					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	6087.04	31	1722.23	17	2853.31	7
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	2100.50	21	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	502.67	1	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	393.04	6	-	-	-	-
9	Himachal Pradesh	-	-	613.82	30	431.36	12
10	Jammu & Kashmir UT	18.41	16	236.35	15	-	-
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	1626.96	30	1531.56	29	276.71	3
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	7254.77	20	-	-	-	-
16	Manipur	106.89	29	192.90	26	36.27	4
17	Meghalaya	703.51	31	206.59	24	165.46	12
18	Mizoram	-	-	-	-	-	-
19	Nagaland	246.94	31	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	4678.53	31	1279.05	25	317.61	8
23	Rajasthan	3835.72	27	1871.36	21	1587.48	1
24	Tamil Nadu	197.35	1	-	-	-	-
25	Telangana	4967.48	31	1446.29	24	1051.55	7
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	817.26	22	-	-	-	-
29	West Bengal	-	-	-	-	-	-

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

5. - : Nil.

Source: Reserve Bank of India.